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Central Administrative Tribunal, Principal Bench

Review Application No.346 of 2000
(in O.A.No. 369 of 2000)

New Delhi, this the 63rd day of November, 2000

Hon'ble Mr.Justice Ashok Agarwal, Chairman
Hon'ble Mr.V.K.Majotra, Member (Admnv)

Shri Govind Singh, S/o Shri Pem Singh
Working as Chief Typist (Ad hoc) Under Chief
Administrative Officer (Const.) Northern
Railway, Kashmere Gate, Delhi-110006 and
posted at Moradabad - Applicant

Versus

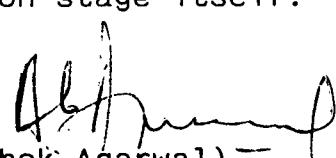
Union of India through:

1. General Manager, Northern Railway,
Headquarters Office :Baroda House, New
Delhi-110001.
2. Chief Administrative Officer (Const.),
Northern Railway, Kashmere Gate,
Delhi-110006
3. Assistant Personnel Officer, Headquarter
Office Baroda House, Northern Railway,
New Delhi.
4. Senior Engineer (Const.) Northern
Railway, DRM's Office Moradabad. - Respondents

Order (in circulation)

By V.K.Majotra, Member (Admnv).-

This is an application seeking review of order dated 21.8.2000 in O.A. 369/2000. The points raised by the applicant in the review application have already been dealt with in the order in question. Apart from the OA being barred by limitation, it was dismissed on merits. The applicant has now sought to re-argue the entire case afresh, which is absolutely beyond the scope and ambit of a review petition. The review application is accordingly rejected at the circulation stage itself.


(Ashok Agarwal)
Chairman


(V.K.Majotra)
Member (Admnv)